

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 312 of 2018**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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06/26.06.2020

Defect(s) as pointed out by the office is ignored.

Counsel for the petitioner prays for some time.

Time as prayed for is granted.

List this case post Covid-19 when the situation normalises.

It is made clear that there is no interim order in this case the court below is to proceed.

**(ANANDA SEN , J)**

anjali/-